

ÈITEM NO.25

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 36504/2016
(Arising out of impugned final judgment and order dated 23/08/2016
in SA No. 1043/2014 passed by the High Court Of Judicature at
Allahabad)

MOHD. SHAREEF KHAN

Petitioner(s)

VERSUS

STATE OF U.P AND ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 16/01/2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. T. N. Singh,Adv.

Mr. Vikas K. Singh ,Adv.

Mr. Umang Tripathi,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

Hearing expedited.

[O.P. SHARMA]

[RAJINDER KAUR]

AR-CUM-PS COURT MASTER